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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid. Kumari Selja.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA):
Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2010-2011, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the library, See No.LT 7187/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg

to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Warehousing Development and Regulatory Authority, New Delhi, for the year 2010-2011, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Warehousing Development and Regulatory Authority, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in the library, See No.LT 7188/15/12]

- (3) A copy of the Sugar Development Fund (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 599(E) in Gazette of India dated 30th July, 2012 under sub-section (3) of Section 9 of the Sugar Development Fund Act, 1982.

[Placed in the library, See No.LT 7189/15/12]

- (4) A copy each of the following Notifications (Hindi and English versions) under Section 52 of the Warehousing (Development and Regulatory) Act, 2007:-

- (i) The Warehousing Development and Regulatory Authority (Registration of Accreditation Agency) Regulations, 2011 published in Notification No. G.S.R. 18(E) in Gazette of India dated 16th January, 2012.
- (ii) The Warehousing Development and Regulatory Authority (Warehouse Accreditation) Regulations, 2011 published in Notification No. G.S.R. 19(E) in Gazette of India dated 16th January, 2012.
- (iii) The Warehousing Development and Regulatory Authority (Negotiable Warehouse Receipts) Regulations, 2011 published in Notification No. G.S.R. 20(E) in Gazette of India dated 16th January, 2012.
- (iv) The Warehousing Development and Regulatory Authority (Meetings) Regulations, 2012 published in Notification No. G.S.R. 147(E) in Gazette of India dated 14th March, 2012.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Madam, I beg to lay on the Table a copy of the Notification No. S.O. 1250(E) (Hindi and English versions) published in Gazette of India dated 30th May, 2012 constituting an Advisory Board for Metro Railways for the purpose of assisting and advising the Central Government and appointing the persons, mentioned therein, as the Chairman and Members, for a period of two years, with effect from the date of publication of this notification under sub-section (3) of Section 44 of the Metro Railways (Construction of Works) Act, 1978.

[Placed in the library,See No.LT 7191/15/12]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 2011-2012.

[Placed in the library,See No.LT 7192/15/12]

(2) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1994-1995.
- (ii) Annual Report of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1994-1995, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the library,See No.LT 7193/15/12]

(b) (i) Review by the Government of the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1995-1996.

(ii) Annual Report of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1995-1996, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the library,See No.LT 7194/15/12]

(c) (i) Review by the Government of the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2010-2011.

(ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2010-2011, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in the library,See No.LT 7195/15/12]

(4) A copy of the Protection of Plant Varieties and Farmers' Rights (Recognition and Reward from the Gene Fund) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 601(E) in Gazette of India dated 31st July, 2012 under Section 97 of the Protection of Plant Varieties and Farmers' Rights Act, 2001.

[Placed in the library,See No.LT 7196/15/12]

(5) A copy of the Notification No. S.O. 1535(E) (Hindi and English versions) published in Gazette of India dated 9th July, 2012 notifying the specifications of the customized fertilizers, mentioned therein, for manufacture by Nagarjuna Fertilisers and Chemicals Limited for a period of three years from the date of publication of this Order, under Section 3 of the Essential Commodities Act, 1955

[Placed in the library,See No.LT 7197/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of Shri R.P.N. Singh, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 11 of 2012-13) (Performance Audit)-Hydrocarbon Exploration Efforts of Oil and Natural Gas Corporation Limited, Ministry of Petroleum and Natural Gas, for the year ended March, 2011 under Article 151(1) of the Constitution.

[Placed in the library,See No.LT 7198/15/12]

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

1. (एक) इंडियन ग्रेप प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2010-2011 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन ग्रेप प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2010-2011 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

â€¦(व्यवधान)

[Placed in the library,See No.LT 7199/15/12]